

the successful stabilisation measures in India, the surge in private capital flows and the productivity gains associated with India's reforms since 1991. The report also briefly refers to the need to step up the reform process in public enterprise reforms, privatisation and the labour market.

(b) Government is already aware of the need to restructure the public sector and to allow greater flexibility in the deployment of labour. Our reform policy from the outset has been based on the strategy of consensus. Reforms in the area of taxation, trade and industrial policy have yielded good results. Broadening the reform process to cover the areas of public enterprises, privatisation and labour markets would further enhance the efficiency of the economy.

Jute Corporation of India

5533. SHRI ANKUSHRAO RAOSAHEB TOPE : Will the Minister of TEXTILES be pleased to state :

(a) whether the Employees Union of National Jute Corporation of India has submitted a proposal for restructuring and diversification of their unit;

(b) if so, the details of the proposal; and

(c) the reaction of the Union Government thereon?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) The management of the Jute Corporation of India (JCI) has not received any proposal for restructuring and diversification of the Corporation from employees' Union of JCI.

(b) and (c). Do not arise.

Loans to Farmers by Banks

5534. SHRI PRAKASH V. PATIL : Will the Minister of FINANCE be pleased to state :

(a) the amount of loan provided by public sector banks to the farmers during the last three years and the current year so far, State-wise, year-wise and bank-wise; and

(b) the number of farmers benefited therefrom, State-wise and bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b). The information is being collected and to the extent available, will be laid on the Table of the House.

Incentive to IA Pilots

5535. SHRIMATI VASUNDHARA RAJE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to give some additional incentives to the pilots of Indian Airlines;

(b) if so, the details thereof; and

(c) the date from which the additional incentives are effective?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). A settlement has been signed with Indian Commercial Pilots Association on 11.11.1993 under which certain variable allowances like flying allowance, special allowance, experience allowance have been linked to the hours of flying done in each month. The pilots can earn more by flying more. For international flights, hourly rate of payment has been fixed with effect from 15.10.1994.

Places of Tourist Interest in Andhra Pradesh

5536. SHRI SOBHANADREESWARA RAO VADDE : SHRI DHARMABHIKSHAM :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the names of places of tourist interest in Andhra Pradesh prioritised in consultation with the State Government for promoting as tourist centres during the year 1994-95; and

(b) the financial assistance sanctioned and released, separately, so far, in respect of each of these centres?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) On the basis of the proposals submitted by the State Government of Andhra Pradesh, the Central Government sanctioned five projects amounting to Rs. 171.99 lakhs during the year 1994-95.

(b) The details of the projects with places, amount sanctioned and released for each of these places are given below :

S. No.	Name of the project/scheme	(Rs. in lakhs)	
		Amount sanctioned	Amount released
1.	Yatri Niwas at Arakku (Vizad dist.)	29.91	10.00
2.	Yatrika at Basara (Adilabad dist.)	16.63	8.00
3.	Yatri Niwas at Tirupati	39.86	20.00
4.	Yatri Niwas at Vishakhapatnam	45.75	20.00
5.	Yatri Niwas at Yadagirigutta	39.84	15.00
Total		171.99	78.00